

THE
PARLIAMENTARY DEBATES
(Part II—Proceedings other than Questions and Answers)
OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Saturday, 8th May, 1954

The House met at a Quarter Past Eight of the Clock

[*Mr. Speaker in the Chair*]

QUESTIONS AND ANSWERS

(*No Questions: Part I not published*)

8-15 A.M.

COMMITTEE ON ASSURANCES

PRESENTATION OF THE FIRST REPORT

Dr. Lanka Sundaram (Visakhapatnam): I beg to present the First Report of the Committee on Assurances.

HIMACHAL PRADESH AND BILASPUR (NEW STATE) BILL

Secretary: Sir, under Rule 178 of the Rules of Procedure and Conduct of Business in the House of the People, I have to report that a petition as per statement laid on the Table has been received relating to the Himachal Pradesh and Bilaspur (New State) Bill 1954 as passed by the Council of States.

STATEMENT

Petition relating to the Himachal Pradesh and Bilaspur (New State) Bill, 1954 as passed by the Council of States.

Number of Signatories	District or Town	State	No. of Petition
45,041	Bilaspur Nagar and others	Bilaspur	8

162 PSD.

PAPERS LAID ON THE TABLE

COMMUNIQUE GIVING DECISIONS OF THE GOVERNMENT OF INDIA ON THE RECOMMENDATIONS OF THE CHANDERNAGORE INQUIRY COMMISSION

The Deputy Minister of External Affairs (Shri Anil K. Chanda): I beg to lay on the Table of the House a communique giving the Government's decisions on the recommendations of the Chandernagore Inquiry Commission headed by Dr. Amarnatha Jha [Placed in Library. See No. S-157/54]

SALARIES AND ALLOWANCES OF MEMBERS OF PARLIAMENT BILL

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move for leave to introduce a Bill to provide for the salaries and allowances of Members of Parliament.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the salaries and allowances of Members of Parliament."

The motion was adopted.

Shri Satya Narayan Sinha: I introduce the Bill.